

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 01.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 882/2009	16) O.S 1478/2013
2) O.S 422/2010	17) O.S 1530/2013
3) O.S 528/2012	18) O.S 220/2014
4) O.S 820/2013	19) O.S 436/2014
5) O.S 156/2014	20) O.S 936/2014
6) O.S 272/2014	21) O.S 1320/2014
7) O.S 346/2017	22) O.S 1474/2014
HEARING	23) O.S 952/2015
8) O.S 1376/2019	24) O.S 1002/2015
9) O.S 1630/2019	25) O.S 1270/2015
10) O.S 92/2020	26) O.S 1446/2015
11) O.S 94/2020	27) O.S 428/2016
12) O.S 674/2004	28) O.S 968/2016
13) O.S 990/2007	29) O.S 1326/2016
14) O.S 112/2008	30) O.S 1336/2016
15) O.S 608/2020	

Sd/
IInd Addl Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.07.2020 issued by Hon'ble High Court of Karnataka.

